

State/UT	UREA	DAP	MOP	NPK
Chandigarh				
TOTAL	106.38	37.31	5.68	9.33
East Zone				
Bihar	21.00	5.75	1.90	3.00
Jharkhand	2.40	1.00	0.07	0.33
Odisha	5.25	2.20	1.35	3.10
West Bengal	12.50	3.50	3.25	10.75
TOTAL	41.15	12.45	6.57	17.18
North East Zone				
Assam	2.95	0.55	0.65	0.05
Tripura	0.43	0.06	0.14	0.02
Manipur	0.22	0.06	0.05	0.00
Meghalaya	0.00	0.00	0.00	0.00
Nagaland	0.01	0.01	0.00	0.00
Arunachal Pradesh	0.02	0.00	0.01	0.00
Mizoram	0.07	0.02	0.02	0.00
Sikkim	0.00	0.00	0.00	0.00
TOTAL	3.70	0.69	0.87	0.07
ALL INDIA	298.02	98.33	33.90	98.19

Inflated prices of consumables by private hospitals

1654. SHRI DEVENDER GOUD T.: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Ministry has noticed that, in spite of keeping cap on stents, private hospitals are inflating consumables used in angioplasty like catheters, balloons, guide wires, etc., since there is no price regulation or control on such things;

(b) whether the Ministry is also aware that private hospitals have increased the cost charged on these to make up the 'lost' margins on stents; and

(c) if so, in what manner the Ministry is planning to regulate such processes?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) National Pharmaceutical Pricing Authority (NPPA) *vide* its notification S.O. 412(E) dated 13th February, 2017 fixed the ceiling price of the coronary stents. Institutions such as hospitals/nursing homes/clinics utilizing Coronary Stents for angioplasty are bound to abide by the ceiling prices fixed by the Government for coronary stents. Though the stent prices have come down, the cost of cardiac catheters, balloon catheters and the guide wires used in angioplasty remains exorbitant as there is no price regulation on these devices at present. Also, the 'procedure charges' and 'doctors fees' which the hospitals are billing to the patients for angioplasty is said to have increased as per feedback and also as per a study on the issue conducted by IQVIA services and sponsored by Advamed.

(c) NPPA *vide* its notification No. 639(E), dated 12th February, 2018 at para 13(m), directed all healthcare institutions performing angioplasty and billing the patient to mention billing cost of cardiac catheters, balloon catheter and guide wire along with the name of the company, brand name, batch number and specifications in order to bring in greater transparency in the billing and for effective monitoring of the MRPs under Para 20 of the Drugs (Prices Control) Order, 2013 (DPCO, 2013). Further, the Government, in extra-ordinary circumstances, if it considers necessary to do in public interest, can fix the ceiling price of any formulation/medical device.

Revival of Brahmaputra valley corporation Ltd.

1655. SHRI BHUBANESWAR KALITA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government has decided to revive Asia's oldest gas-based fertilizer plant at Namrup in Upper Assam;

(b) if so, the details thereof;

(c) whether Government has assured Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL) to release ₹ 100 Crores for revamping its two existing plants;

(d) if so, whether Government has released the promised amount and by when the revamping work is likely to commence; and

(e) by when the revamping work is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (RAO INDERJIT SINGH): (a) and (b) Yes, Sir. The Union Cabinet in its meeting held on 21.5.2015 had approved setting up of a brown field ammonia urea complex of 8.645 LMPTA capacity at the existing location of BVFCL Namrup